

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 25(ND)16
CA. NO.

CORAM:



PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

NAME OF THE COMPANY: M/s. Pooja Devi Goyal V/s. M/s. Seven Star Buildmart Pvt. Ltd.
& ors.

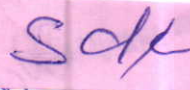
SECTION OF THE COMPANIES ACT: 397/398

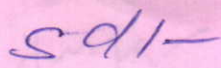
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT SINGAL	ADV	Respondents	
2.	Arpita Yadav	(Proxy Adv)	Petitioner	

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given 2 weeks' time to file the reply to the additional affidavit filed by the petitioner.

List on 30.11.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)